

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:6319  
ANSWERED ON:15.05.2012  
TELECASTING OF ARMY MOVEMENT  
Kumar Shri P.

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has asked the media in recent past to restrain from telecasting/writing about Defence forces activities;
- (b) if so, the details thereof;
- (c) whether the Government has also asked all the media to strictly follow the Court's order in this regard; and
- (d) if so, the details thereof and the response of the media thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) to (d): Based on an order passed by the Hon'ble High Court of Judicature at Allahabad on 10-04-2012, the Government has issued an Advisory to all TV Channels to strictly follow the direction of the Hon'ble High Court to ensure that there is no reporting/release of news item by Print as well as Electronic Media relating to movement of troops.